

REFERENCE: SCA/2/13(22)

The Chair of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives of Member States and to the Permanent Observers of Non-Member States to the United Nations and wishes to convey the following:

On 5 August 2013, the Committee approved the **amendments** specified with underline and strikethrough in the entries below to its List (the Al-Qaida Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) adopted under Chapter VII of the Charter of the United Nations:

**A. Individuals associated with Al-Qaida**

**QI.A.199.05. Name:** 1: ATA 2: ABDOULAZIZ 3: RASHID 4: na

**Name (original script):** عطا عبد العزيز رشيد

**Title:** na **Designation:** na **DOB:** 1 Dec. 1973 **POB:** Sulaimaniya, Iraq **Good quality a.k.a.:** a) Ata Abdoul Aziz Barziny b) Abdoulaziz Ata Rashid, born 1 Dec. 1973 **Low quality a.k.a.:** na **Nationality:** Iraqi **Passport no.:** German travel document ("Reiseausweis")-A 0020375 **None National identification no.:** na **Address:** In prison in Germany **Listed on:** 6 Dec. 2005 (amended on 21 Oct. 2008, 13 Dec. 2011, 6 August 2013) **Other information:** Member of Ansar Al-Islam (QE.A.98.03). Sentenced on 15 Jul. 2008 to 10 years imprisonment in Germany. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

**QI.M.206.05. Name:** 1: IBRAHIM 2: MOHAMED KHALIL 3: na 4: na

**Name (original script):** ابراهيم محمد خليل

**Title:** na **Designation:** na **DOB:** 2 Jul. 1975 **POB:** Mosul, Iraq Day Az-Zawr, Syria **Good quality a.k.a.:** a) Khalil Ibrahim Jassem, born 2 May 1972 in Baghdad, Iraq b) Khalil Ibrahim Mohammad, born 3 Jul. 1975 in Mosul, Iraq c) Khalil Ibrahim Al Zafiri, born 1972 d) Khalil, born 2 May 1975 **Low quality a.k.a.:** na **Nationality:** Iraqi Syrian **Passport no.:** German travel document ("Reiseausweis")-A 0003900 Temporary suspension of deportation No. T04338017 issued by Alien's Office of the City of Mainz, expired on 8 May 2013 **National identification no.:** na **Address:** In prison in Germany Refugee shelter Alte Ziegelei, 55128 Mainz, Germany **Listed on:** 6 Dec. 2005 (amended on 25 Jan. 2010, 13 Dec. 2011, 6 August 2013) **Other information:** Sentenced to 7 years of imprisonment in Germany on 6 Dec. 2007. Released on 30 December 2012. Review pursuant to Security Council resolution 1822 (2008) was concluded on 5 Oct. 2009.



**QI.S.270.09. Name:** 1: ATILLA 2: SELEK 3: na 4: na  
**Title:** na **Designation:** na **DOB:** 28 Feb. 1985 **POB:** Ulm, Germany **Good quality**  
**a.k.a.:** na **Low quality a.k.a.:** Muaz **Nationality:** German **None** **Passport no.:** German  
passport number 7020142921 issued in Ulm, Germany, valid until 3 Dec. 2014  
**None** **National identification no.:** German national identity card number  
(Bundespersonalausweis-Nr.) 702092811, issued in Ulm, Germany, expired on 6 Apr. 2010  
**Identity paper no.:** L1562682, issued by the Foreigners' Authority in Freiburg,  
Germany **Address:** Kauteräckerweg 5, 89077 Ulm, Germany **Kurwaldweg 1, 75365 Calw,**  
Germany **Listed on:** 18 Jun. 2009 (amended on 25 Jan. 2010, 13 Dec. 2011, 6 August  
2013) **Other information:** Member of the Islamic Jihad Union (IJU), also known as the  
Islamic Jihad Group (QE.I.119.05.). ~~In detention in Germany as of Jun. 2010.~~ Released from  
detention in Germany on 7 July 2011.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:  
[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the secretariat by e-mail to: [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or by fax to: (+1-212) 963-1300/(+1-212) 963-3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the nineteenth update of the List in 2013.

6 August 2013

T. C. H.